

ORISSA HIGH COURT

FILING REPORT AS ON :08/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0003062/2020	NANDAKISHORE NAYAK VS STATE OF ODISHA	R.C.BARIK VS	CHANDAKA P.S. /136 /2019 () //
2	BLAPL/0003063/2020	SADIK MOHAMMED @ SK SADIK MOHAMMED VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /89 /2020 () //
3	BLAPL/0003064/2020	AVIK MAITY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /89 /2020 () //
4	BLAPL/0003065/2020	SUBASH CH. KHUNTIA @ SUBASH CHANDRA KHUNTIA VS STATE OF ODISHA	KHUNTIA.N.ROUT VS	KUAKHIA /68 /2020 () //
5	BLAPL/0003066/2020	JITU PRADHAN @ JITENDRA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /13 /2020 () //
6	BLAPL/0003067/2020	SUMANTA BALIARSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /13 /2006 () //
7	BLAPL/0003068/2020	PRAVEEN PASWAN VS STATE OF ODISHA	MANORANJAN PADHY VS	SUNABEDA /209 /2019 () //
8	BLAPL/0003069/2020	BHAGIRATHI SAHU VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	RAMBHA (KHALLIKOTE) /284 /2019 () //
9	BLAPL/0003070/2020	BIDYADHAR BEHERA VS STATE OF ODISHA	KASHINATH PATNAIK VS	DHENKANAL SADAR /355 /2018 () //
10	BLAPL/0003071/2020	RAJENDRA SAMAREDY VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /60 /2019 () //
11	BLAPL/0003072/2020	ANANTA SINGH VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATTAMUNDAI /316 /2019 () //

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12	BLAPL/0003073/2020	KRISHNA GUPTA @ KENIYA VS STATE OF ODISHA	DEVASHIS PANDA VS	SUNDARGARH TOWN /110 /2018 () //
13	BLAPL/0003074/2020	SHYAMA PANGI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MACHHKUND /89 /2019 () //
14	BLAPL/0003075/2020	RABINDRA JENA @ RABI VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	TIGIRIA /61 /2020 () //
15	BLAPL/0003076/2020	BABU BEHERA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	RAJNAGAR /64 /2020 () //
16	BLAPL/0003077/2020	MIKUN @ SALILA SATADALA SUBUDHI @ MOHANT VS STATE OF ODISHA	PRASAD MOHAPATRA VS	/84 /2019 () //
17	BLAPL/0003078/2020	SANJAY KUMAR JOSHI VS STATE OF ODISHA	RAMAKANTA DAS VS	NAWAPARA /13 /2020 () //
18	BLAPL/0003079/2020	SURAJ BHUE VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH SADAR /259 /2019 () //
19	BLAPL/0003080/2020	SUNITA SAMAL VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	EOW,BHUBANESWAR /08 /2016 () //
20	BLAPL/0003081/2020	RANJIT KANDI @ KUNU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GOP /111 /2020 () //
21	BLAPL/0003082/2020	RABI @ RABINDRA BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	/116 /2019 () //
22	BLAPL/0003083/2020	HEMANTA KANSARIA @ NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	ATHAMALLIK /210 /2019 () //
23	BLAPL/0003084/2020	SATYANARAYAN @ LAXMINARAYAN AGRAWAN	ANAS CHAND	LARAMBA /121 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003085/2020	SAMIR KUMAR GOUDA	SARAT KUMAR JENA	RAMBHA (KHALLIKOTE) /288 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003086/2020	PINTU GOUDA	SARAT KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003087/2020	SANTOSH ROUT	SARAT KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0003088/2020	DARSANI KHUNTIA	S.S.CHHUALSINGH	BALIMI /42 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0003089/2020	TITUA @ GYANA RANJAN SAHOO	PRADIPTA BEURA	TIGIRIA /61 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0003090/2020	PRATAP @ PRADEEP KUMAR SAHOO	J.SAMANTARAY	TANGI (KHURDA) /531 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0003091/2020	DEEPAK MOHANTA @ DEEPAK KUMAR MOHANTA	ANAYA KUMAR MISHRA	BARIPADA SADAR /92 /2017
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0003092/2020	SEIKH MUNTAZ ALI	J.SAMANTARAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	CONTC/0001403/2020	PRATAP KUMAR SAHOO	BANABIHARI RAY	//
		VS	VS	()
		BIRANCHI NARAYAN MOHANTY, I.A.S.		//
33	CONTC/0001404/2020	PRAMOD KUMAR BISOI	ADV.	//
		VS	VS	()
		RANJAN CHOPRA, I.A.S.		//
34	CONTC/0001405/2020	DIGAMBAR SATPATHY	ADV.	//
		VS	VS	()

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35	CONTC/0001406/2020	RANJAN CHOPRA, I.A.S. NALINIKANTA MISHRA VS	ADV. VS	// // 0
36	CONTC/0001407/2020	RANJAN CHOPRA, I.A.S. LAXMAN ALIAS LAXMAN MANDIA VS	ADV. VS	// // 0
37	CONTC/0001408/2020	UMESH SINGH AVIMANYU PANDA VS	ADV. VS	// // 0
38	CONTC/0001409/2020	PRADIP KUMAR DASH KARUNAKAR SAHU VS	ADV. VS	// // 0
39	CONTC/0001410/2020	PRADIP KU. DASH ABHIMANYU JENA VS	ADV. VS	// // 0
40	CONTC/0001411/2020	DEORANJAN KUMARSINGH ANIRUDHA MISHRA VS	ADV. VS	// // 0
41	CONTC/0001412/2020	PRADIP KU. DASH SATYANARAYAN DAS VS	ADV. VS	// // 0
42	CONTC/0001413/2020	PRADIP KU. DASH TUNA PANDA VS	ADV. VS	// // 0
43	CONTC/0001414/2020	PRADIP KU.DASH PRADEEP KU. BARIK VS	ADV. VS	// // 0
44	CONTC/0001415/2020	ABHIMANYU BEHERA KARTIK CHANDRA PUTHAL VS	ADV. VS	// // 0
45	CONTC/0001416/2020	PRADIP KU. DASH ANTARYAMI NAYAK VS	ADV. VS	// // 0
		SANGRAM SAHOO		//

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46	CONTC/0001417/2020	SANJAYA KUMAR BEHERUK VS PRADEIP KU.DASH	ADV. VS	// 0 //
47	CONTC/0001418/2020	BHAGABAN CHARAN SENAPATI VS PRADIP KU. DASH	ADV VS	// 0 //
48	CONTC/0001419/2020	PANKAJ KUMAR SETHI VS MITRABHANU MOHAPATRA	ADV VS	// 0 //
49	CONTC/0001420/2020	MAHESWAR NAYAK VS PRADIP KU. DASH	ADV VS	// 0 //
50	CONTC/0001421/2020	MAHESWAR PATRA VS MITRABHANU MOHAPATRA	ADV. VS	// 0 //
51	CONTC/0001422/2020	SURYA KANTA NAYAK VS PRADIP KU. DASH	ADV VS	// 0 //
52	CONTC/0001423/2020	NIHAR RANJAN DAS VS PRADIP KU. DASH	ADV VS	// 0 //
53	CONTC/0001424/2020	MUKTIKANTA MALLIK VS PRADIP KU. DASH	ADV VS	// 0 //
54	CONTC/0001425/2020	SRIKANTA BEHERA VS PRADIP KU. DASH	ADV VS	// 0 //
55	CONTC/0001426/2020	SASHIKANTA PRADHAN VS PRADIP KU. DASH	ADV VS	// 0 //
56	CONTC/0001427/2020	GYANARANJAN BARIK VS PRADIP KU. DASH	ADV VS	// 0 //
57	CONTC/0001428/2020	PADMALOCHAN NAYAK	ADV	//

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		VS	VS	()
58	CONTC/0001429/2020	PRADIP KU. DASH SUDARSAN PRADHAN	ADV.	//
		VS	VS	()
59	CONTC/0001430/2020	B.B.PATNAIK PURNA CHANDRA PARIDA	ADV.	//
		VS	VS	()
60	CONTC/0001431/2020	BALWANT SINGH SURENDRA KUMAR MOHAPATRA	ADV	//
		VS	VS	()
61	CONTC/0001432/2020	CHAIRMAN,ODISHA GRAMYA BANK HARAPRASAD SATAPAHTY	ADV	//
		VS	VS	()
62	CONTC/0001433/2020	GOURABAMAYA PRADHAN NAKULA MOHARANA	ADV	//
		VS	VS	()
63	CRLA/0000273/2020	BALWANT SINGH SOMANATH PARIDA	SOURA CHANDRA MOHAPATRA	NAYAPALLI P.S. /175 /2013
		VS	VS	()
64	CRLA/0000274/2020	STATE OF ODISHA PRABHANJAN TRIPATHY	TANMAY MISHRA	TARASINGI /118 /2018
		VS	VS	()
65	CRLMA/0000089/2020	STATE OF ODISHA CHANDAN NAIK	AMIT KUMAR NATH	BANARAPAL /184 /2019
		VS	VS	()
66	CRLMC/0000994/2020	STATE OF ORISSA NANDA KISHORE SAHOO	KRUSHNA CHANDRA DASH	BALASORE VIGILANCE /59 /2018
		VS	VS	SPL.JUDGE(VIG.),KEONJHAR(Kendujhar)
67	CRLMC/0000995/2020	STATE OF ODISHA(VIG.) ABHISEK SINGH @ HAPA @ HAPI	SURYA NARAYAN MISHRA	GR/0000001/2019
		VS	VS	JAGATSINGPUR /292 /2019
68	CRLMC/0000996/2020	STATE OF ORISSA DEBENDRA KU.DHARA @ DEBENDRFA DHAR	PRASANTA KUMAR ROUTRAY	/ /0
		VS	VS	()

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69	CRLMC/0000997/2020	STATE OF ODISHA DEBENDRA KU.DHARA @ DEBENDRA DHAR VS	PRASANTA KUMAR ROUTRAY VS	// BHEDEN /8 /2017 ()
70	CRLMC/0000998/2020	STATE OF ODISHA HAMBIRA SOREN VS	PRAFULLA KUMAR KAR VS	// MAHILA PS,SEC-3,ROURKELA /2 /2018 ()
71	CRLMC/0000999/2020	STATE OF ORISSA BIKA @ BIKRAMA ROUT VS	DEBASNAN DAS VS	// JAGATSINGPUR /163 /2010 ()
72	CRLMC/0001000/2020	STATE OF ODISHA ASHIS KU.SAHOO VS	SUBRAT PANDA VS	// / /0 ()
73	CRLMC/0001001/2020	STATE OF ORISSA SUBHENDU SUBHADUTTA DAS VS	SAUMENDRA KUMAR MOHAPATRA VS	// / /0 ()
74	CRLMP/0000502/2020	STATE OF ODISHA KUMA DEI VS	S.K.BHANJADEO VS	// / /0 ()
75	CRLMP/0000503/2020	STATE OF ORISSA SAHADEV BEHERA VS	GOPINATH MISHRA VS	// / /0 ()
76	JCRLA/0000018/2020	D.G.P, ODISHA GEORGE GARGARAI VS	ADV. VS	// KANKADAHAD /46 /2016 ()
77	JCRLA/0000019/2020	STATE OF ODISHA MAHENDRA NAIK VS	ADV. VS	// RASOL /51 /2018 ()
78	JCRLA/0000020/2020	STATE OF ODISHA BARIKA PRADHAN VS	ADV. VS	// PARLAKHEMUNDI /67 /2019 ()
79	MACA/0000306/2020	STATE OF ODISHA THE MANAGER (T.P.CELL), M/S. THE NEW INDIAN ASSURANCE CO. LTD. VS SOBHAGINI PATRA	ADV. VS	// 1ST ADJ,CUTTACK(Cuttack) Mac/0000883/2016

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80	MACA/0000307/2020	BRANCH MANAGER, NATIONAL INSURANCE VS SUDESNA SWAIN	PRATAP KUMAR MAHALI VS	// 0 //
81	MACA/0000308/2020	TEJA RANA VS ARSS INFRASTRUCTURE PRJECTS LTD.	SUSIL KUMAR MOHAPATRA VS	// 0 //
82	MACA/0000309/2020	M/S. DIVISIONAL MANAGER, T.P.CELL, NEW VS PRATAP KU.JENA	SUBHARAJA ASSURANCE CO. LTD. VS	// 0 //
83	RSA/0000134/2020	SURENDRANATH BISWAL VS SUBHALAXMI NAYAK	AMIT KUMAR NATH VS	// 0 //
84	RSA/0000135/2020	ARUN KU.MATHAN VS BIDULATA MATHAN @ MOHARANA	SUVASHISH PATTNAIK VS	// 0 //
85	WA/0000235/2020	STATE OF ODISHA VS DR.PRADEEP KUMAR DAS	A.G.A. VS	// 0 //
86	WA/0000236/2020	STATE OF ODISHA VS MADAN MOHAN BHUYAN	A.G.A. VS	// 0 //
87	WP(C)/0011881/2020	RATIKANTA BEHERA VS STATE OF ORISSA	BANABIHARI RAY VS	// 0 //
88	WP(C)/0011882/2020	MOHAMMAD TAMEEMUR RAHEMAN VS THE PRINCIPAL SECRETARY TO GOVT.OF ODISHA	ASHOK PATTANAIAK VS	// 0 //
89	WP(C)/0011883/2020	SANKARSHAN DALAI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
90	WP(C)/0011884/2020	SUDHANSU BHUSAN MOHANTY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
91	WP(C)/0011885/2020	SUDHANSU BHUSAN MOHANTY	SUBHRANSU BHUSAN MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0011886/2020	SUBHDRA DAS @ JENA	PRAKASH K.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0011887/2020	SASHI BHUSAN MISHRA	M.R.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0011888/2020	JATADHARI NAYAK	GOUTAM KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ORISSA		//
95	WP(C)/0011889/2020	BHANUMATI DALAI	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0011890/2020	SUBHRA CHATTERJEE	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0011891/2020	PRAMOD KUMAR ROUT	B.M.BHUYAN	//
		VS	VS	0
		THE SUPERINTENDING ENGINEER ELECTRICAL CIRCLE BADAMBADI, CTC		//
98	WP(C)/0011892/2020	M/S.MAA AMBIKA P.G.(SHG)	BANSHIDHAR BAUG	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0011893/2020	RABI NARAYAN MISHRA	NIRMAL KUMAR SEN	//
		VS	VS	0
		UNION OF INDIA		//
100	WP(C)/0011894/2020	JYOTIRANJAN SENAPATI	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		PRINCIPAL SECRETARY, FOREST AND ENVIRONMENT DEPT. BBSR		//
101	WP(C)/0011895/2020	CHANDRABHANU MOHAPATRA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0011896/2020	TARESHWAR SAHOO	K.K.SWAIN	//
		VS	VS	0

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103	WP(C)/0011897/2020	STATE OF ODISHA SIDHESWAR MOHANTA VS	K.K.SWAIN VS	// // 0
104	WP(C)/0011898/2020	STATE OF ODISHA RAMDHAN PATRA VS	K.K.SWAIN VS	// // 0
105	WP(C)/0011899/2020	STATE OF ODISHA LAL MOHAN MOHANTA VS	K.K.SWAIN VS	// // 0
106	WP(C)/0011900/2020	STATE OF ODISHA BANKA @ BANKANIDHI SAMANTARAY VS	R.K.SAMANTA SINGHAR VS	// // 0
107	WP(C)/0011901/2020	UNION OF INDIA SUSMITA MALAKAR VS	MANAS RANJAN PADHI VS	// // 0
108	WP(C)/0011902/2020	STATE OF ORISSA SWAPAN KUMAR NAYAK VS	MANAS RANJAN PADHI VS	// // 0
109	WP(C)/0011903/2020	STATE OF ORISSA PRASANTA KUMAR SETHY VS	MANAS RANJAN PADHI VS	// // 0
110	WP(C)/0011904/2020	STATE OF ORISSA RABINDRA NATH KOLAR VS	MANAS RANJAN PADHI VS	// // 0
111	WP(C)/0011905/2020	STATE OF ORISSA KALYAN SUTRADHAR VS	MANAS RANJAN PADHI VS	// // 0
112	WP(C)/0011906/2020	STATE OF ORISSA RAMA PRASAD PADHI VS	MANAS RANJAN PADHI VS	// // 0
113	WP(C)/0011907/2020	STATE OF ORISSA GANESWAR CHOUDHURY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// // 0 //

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114	WP(C)/0011908/2020	PRADEEP KUMAR MUDULI VS STATE OF ORISSA	MANAS RANJAN PADHI VS	// 0 //
115	WP(C)/0011909/2020	RAMESH CHANDRA SANTRA VS STATE OF ORISSA	MANAS RANJAN PADHI VS	// 0 //
116	WP(C)/0011910/2020	PRADEEP KUMAR PATTNAIK VS STATE OF ORISSA	MANAS RANJAN PADHI VS	// 0 //
117	WP(C)/0011911/2020	SANTOSH KUMAR SWAIN VS STATE OF ORISSA	MANAS RANJAN PADHI VS	// 0 //
118	WP(C)/0011912/2020	PARESH KUMAR MANDAL VS STATE OF ORISSA	MANAS RANJAN PADHI VS	// 0 //
119	WP(C)/0011913/2020	SANJULATA NAYAK VS STATE OF ORISSA	MANAS RANJAN PADHI VS	// 0 //
120	WP(C)/0011914/2020	KSHITISH RANJAN ACHARYA VS STATE OF ORISSA	MANAS RANJAN PADHI VS	// 0 //
121	WP(C)/0011915/2020	PRAGATI KUMAR BAIDYA VS STATE OF ORISSA	MANAS RANJAN PADHI VS	// 0 //
122	WP(C)/0011916/2020	AMBIKA BAIDYA VS STATE OF ORISSA	MANAS RANJAN PADHI VS	// 0 //
123	WP(C)/0011917/2020	TANAYA KUMAR MONDAL VS STATE OF ORISSA	MANAS RANJAN PADHI VS	// 0 //
124	WP(C)/0011918/2020	LAKHAN RAM HALBA VS STATE OF ORISSA	MANAS RANJAN PADHI VS	// 0 //
125	WP(C)/0011919/2020	SUBRATA BISWAS	MANAS RANJAN PADHI	//

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		VS	VS	0
		STATE OF ORISSA		//
126	WP(C)/0011920/2020	HAREKRISHNA BISSOYI	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ORISSA		//
127	WP(C)/0011921/2020	BIJAY KUMAR SWAIN	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0011922/2020	REENA RANI LENKA	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0011923/2020	M/S. MAA SANTOSHI CONSTRUCTION	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0011924/2020	MANOJ KUMAR ROUT	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0011925/2020	SANJEEB KUMAR PRADHAN	PRONOY MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0011926/2020	SANATAN PANDA	BHABANI PRASAD SAMAL	//
		VS	VS	0
		THE COMMISSIONER LAND RECORDS AND SETTLEMENT		//
133	WP(C)/0011927/2020	DR.IPSITA SAHOO	SAGARIKA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0011928/2020	NRUSINGH CHARAN DASH	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0011929/2020	BRAJA KISHORE DASH	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0011930/2020	MIRZA ASHIF EKBAL BAIG	SHASHI BHUSAN JENA	//
		VS	VS	0

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137	WP(C)/0011931/2020	STATE OF ORISSA LALIT KUMAR HOTA VS	BISWABIHARI MOHANTY VS	// // 0
138	WP(C)/0011932/2020	STATE OF ORISSA KRISHNA CHANDRA SAHOO VS	BISWABIHARI MOHANTY VS	// // 0
139	WP(C)/0011933/2020	STATE OF ORISSA DIPTY RANJAN BARIK VS	BISWABIHARI MOHANTY VS	// // 0
140	WP(C)/0011934/2020	STATE OF ORISSA SIDHARTHA KUMAR GARNAIK VS	BISWABIHARI MOHANTY VS	// // 0
141	WP(C)/0011935/2020	SKILL DEVELOPMENT AND TECHNICAL EDUCATION MANAGEMENT OF M/S.NAVAJAT PRINTERS VS	SANJAY KUMAR MISHRA VS	// // 0
142	WP(C)/0011936/2020	THE CONTROLLING AUTHORITY MANAGEMENT OF M/S.NAVAJAT PRINTERS VS	SANJAY KUMAR MISHRA VS	// // 0
143	WP(C)/0011937/2020	THE CONTROLLING AUTHORITY KUNIMANI NAYAK VS	KRUSHNA CHANDRA RATH VS	// // 0
144	WP(C)/0011938/2020	THE BRANCH MANAGER, MAHINDRA FINANCE PRAFULLA KUMAR SAHOO VS	PRAFULLA CHANDRA DAS VS	// // 0
145	WP(C)/0011939/2020	STATE OF ODISHA M/S.S.R.DISTILLERY PVT.LTD. VS	PRASANNA KUMAR MOHANTY VS	// // 0
146	WP(C)/0011940/2020	THE STATE OF ODISHA BHISMADEV PRADHAN VS	M/S.K.K.SWAIN VS	// // 0
147	WP(C)/0011941/2020	STATE OF ODISHA KHETRABASI NAYAK VS	MANOJA KUMAR KHUNTIA VS	// // 0
		DIRECTOR GENERAL, RPF RAILWAY BOARD		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0011942/2020	PRADIP KUMAR PADHAN VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
149	WP(C)/0011943/2020	LAXMI PRASAD PARUA VS TAHASILDAR, BAMARA	S.PATTANAİK VS	// 0 //
150	WP(C)/0011944/2020	YUDHISTHIR MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
151	WP(C)/0011945/2020	DAITARI PRADHAN VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
152	WP(C)/0011946/2020	SHANKAR DAS VS UNION OF INDIA	NIRANJAN LENKA VS	// 0 //
153	WP(C)/0011947/2020	PRABIRA KUMAR NAYAK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
154	WP(C)/0011948/2020	KEDARNATH RANA VS THE SECRETARY TO GOVT.ANIMAL HUSBANDRY	SATYABRATA MOHANTY VS	// 0 //
155	WP(C)/0011949/2020	SUTISHREE PRADHAN VS STATE OF ODISHA	SUMANTA KUMAR NAYAK VS	// 0 //
156	WP(C)/0011950/2020	PRADOSH KUMAR ROUSTRAY VS STATE OF ODISHA	BIPLAB P.B. BAHALI VS	// 0 //
157	WP(C)/0011951/2020	PRASANNA KUMAR RATH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
158	WP(C)/0011952/2020	TAHIMUL KHAN VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
159	WP(C)/0011953/2020	BHOLANATH ROUT	JITENDRA KUMAR DIGAL	//

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FILING REPORT AS ON :08/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0011954/2020	RAJ KUMAR SWAIN	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0011955/2020	RAMESH CHANDRA SAHU	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0011956/2020	SARTHAK MOHANTY	KOUSIK ANANDA GURU	//
		VS	VS	0
		SCHOOL OF ARCHITECTURE AND PLANNING		//
163	WP(C)/0011957/2020	KISHOR KUMAR MEHER	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0011958/2020	SANJIB KUMAR ROUT	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0011959/2020	PABITRA KUMAR ROUL	KOUSIK ANANDA GURU	//
		VS	VS	0
		SCHOOL OF ARCHITECTURE AND PLANNING		//
166	WP(C)/0011960/2020	BAIKUNTHA PATEL	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0011961/2020	M/S.KALINGA COMBINES PVT. LTD.	M/S GOURI MOHAN RATH	//
		VS	VS	0
		UNION OF INDIA		//
168	WP(C)/0011962/2020	BALARAM PATTNAIK	M/S GOURI MOHAN RATH	//
		VS	VS	0
		THE INSPECTOR GENERAL OF REGISTRATION, ODISHA		//
169	WP(C)/0011963/2020	PITAMBER DASH	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0011964/2020	RANJAN KUMAR PADHI	M/S PRASANNA KUMAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0011965/2020	STATE OF ODISHA DINABANDHU NAYAK VS	M/S.K.K.SWAIN VS	// // ()
172	WP(C)/0011966/2020	STATE OF ODISHA KALU CHARAN MALLICK VS	M/S SUBRATA PANDA VS	// // ()
173	WP(C)/0011967/2020	BUDHI BAMAN MALLICK ARCHANA PATTNAIK VS	M/S.JITENDRA KUMAR DIGAL VS	// // ()
174	WP(C)/0011968/2020	STATE OF ODISHA JAYARAM JENA VS	PRAFULLA CH.DAS VS	// // ()
175	WP(C)/0011969/2020	STATE OF ODISHA SANTANU KUMAR SATAPATHY VS	SARATHI JYOTI MOHANTY VS	// // ()
176	WP(C)/0011970/2020	STATE OF ODISHA INDRACHAND AGRAWAL VS	SIDHARTHA DAS VS	// // ()
177	WP(C)/0011971/2020	STATE OF ODISHA BIGYAN KUMAR BEURIA VS	SUSANTA KUMAR DASH VS	// // ()
178	WP(C)/0011972/2020	STATE OF ODISHA SANKARSAN BEHERA VS	M/S S.N.BISWAL VS	// // ()
179	WPCRL/0000042/2020	COLLECTOR-CUM-D.M., ANGUL RANJAN KUMAR MAHARANA VS	SATYA SINDHU KASHYAP VS	// // ()/
180	WPCRL/0000043/2020	STATE OF ORISSA DEBARAJ SETHA VS	SANATANU KUMAR SARANGI VS	// // ()/
181	ABLAPL/0005044/2020	STATE OF ODISHA MURALIDHAR SAHU VS	C.R.DAS VS	// // ()/
		STATE OF ODISHA		//

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FILING REPORT AS ON :08/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	ABLAPL/0005045/2020	KARNA BEHERA @ KARNNA BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /63 /2019 () //
183	ABLAPL/0005046/2020	MAMATA MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /19 /2020 () //
184	ABLAPL/0005047/2020	NABIN KUMAR MOHANTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /19 /2020 () //
185	ABLAPL/0005048/2020	BABAJI PATTAYAT @ SAPAN PATTAYAT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /63 /2019 () //
186	ABLAPL/0005049/2020	SANYASI CHARAN PATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /139 /2020 () //
187	ABLAPL/0005050/2020	NILAMADHAB DASH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NAYAGARH SADAR /39 /2020 () //
188	ABLAPL/0005051/2020	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /54 /2020 () //
189	ABLAPL/0005052/2020	JITU @ JITENDRA JENA VS STATE OF ODISHA	ASHOK KU SAHOO VS	MARSHAGHAI /104 /2020 () //
190	ABLAPL/0005053/2020	DEBARAJ PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA P.S. /114 /2019 () //
191	ABLAPL/0005054/2020	MEENAKETAN RANGULU @ MINAKETAN RANGULU VS STATE OF ODISHA	NEELANNA KUMAR MISHRA VS	GUNUPUR /34 /2020 () //
192	ABLAPL/0005055/2020	NILANCHAL SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	/44 /2020 () //
193	ABLAPL/0005056/2020	MANAS @ MANAS RANJAN MISHRA	P.R.MISHRA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		UNION OF INDIA (EAST COAST RAILWAY)		//
194	ABLAPL/0005057/2020	MIRJA TAJU @ TAJUDDIN	MD.FAYAZ	PURUNABAZAR /52 /2020
		VS	VS	()
		STATE OF ODISHA		//
195	ABLAPL/0005058/2020	BALARAM JENA	UNMESH CHANDRA JENA	DHARMASALA /95 /2020
		VS	VS	()
		STATE OF ODISHA		//
196	ABLAPL/0005059/2020	ARUN KUMAR PATTANAYAK	SATYA SINDHU KASHYAP	BHANJANAGAR /104 /2020
		VS	VS	()
		STATE OF ODISHA		//
197	ABLAPL/0005060/2020	MANMATH SWAIN	SATYA SINDHU KASHYAP	BHANJANAGAR /104 /2020
		VS	VS	()
		STATE OF ODISHA		//
198	ABLAPL/0005061/2020	KAMAL LOCHAN GHADAI @ DHUNDA	SATYA NARAYAN MISHRA-4	/26 /2020
		VS	VS	()
		STATE OF ODISHA		//
199	ABLAPL/0005062/2020	PRAMILA NATH	SATYA NARAYAN MISHRA-4	CHANDABALI /72 /2020
		VS	VS	()
		STATE OF ODISHA		//
200	ABLAPL/0005063/2020	KAMALA JENA	SATYA NARAYAN MISHRA-4	SORO /139 /2020
		VS	VS	()
		STATE OF ODISHA		//
201	ABLAPL/0005064/2020	ALOK KUMAR DALEI @ ALOK PRADHAN	SURYA NARAYAN MISHRA	BRAHMAGIRI /31 /2020
		VS	VS	()
		STATE OF ODISHA		//
202	ABLAPL/0005065/2020	SANJAYA HOTA @ OTA	SURYA NARAYAN MISHRA	KUMBHARAPARA /58 /2020
		VS	VS	()
		STATE OF ODISHA		//
203	ABLAPL/0005066/2020	PRAHALLAD PRADHAN	SURYA NARAYAN MISHRA	KUMBHARAPARA /76 /2020
		VS	VS	()
		STATE OF ODISHA		//
204	ABLAPL/0005067/2020	RAMESH CHANDRA PRUSTY	UNMESH CHANDRA JENA	BHADRAK TOWN /141 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	ABLAPL/0005068/2020	STATE OF ODISHA CHANDAN @ SOUMYA RAJAN PADHI VS	SURYA NARAYAN MISHRA VS	// KONARK /23 /2020 ()
206	ABLAPL/0005069/2020	STATE OF ODISHA NIRUPAMA SWAIN VS	SURYA NARAYAN MISHRA VS	// GOP /216 /2019 ()
207	ABLAPL/0005070/2020	STATE OF ODISHA AKHAYA KUMAR PRADHAN VS	SURYA NARAYAN MISHRA VS	// GOP /44 /2020 ()
208	ABLAPL/0005071/2020	STATE OF ODISHA SASHIKANTA NAYAK VS	AKSHAYA KUMAR SAHOO VS	// CHANDAKA P.S. /136 /2019 ()
209	ABLAPL/0005072/2020	STATE OF ODISHA BIJAYA KUMAR MALLIK VS	P.K.ROUT VS	// KOREI /55 /2020 ()
210	ABLAPL/0005073/2020	STATE OF ODISHA RAMAKANTA SAHOO VS	S.K.NAYAK-2 VS	// / /0 ()
211	ABLAPL/0005074/2020	STATE OF ODISHA SOUMENDRA CHHOTARAY VS	PARTHA SARATHI DAS VS	// JANKIA P.S. /98 /2020 ()
212	ABLAPL/0005075/2020	STATE OF ODISHA ABHAYA GURU VS	SAMBEET PATTANAYAK VS	// KAKATAPUR /70 /2020 ()
213	ABLAPL/0005076/2020	STATE OF ODISHA SASHIKANTA NAYAK VS	AKSHAYA KUMAR SAHOO VS	// /142 /2019 ()
214	ABLAPL/0005077/2020	STATE OF ODISHA BIJAY MOHANTY @ BIJU MOHANTY VS	KAUSTUVA MOHANTY VS	// CHANDAKA P.S. /42 /2020 ()
215	ABLAPL/0005078/2020	STATE OF ODISHA AMAR KUMAR BEHERA @ ANAR BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// AUL /81 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	ABLAPL/0005079/2020	MANSUR KHAN VS STATE OF ODISHA	P.K.MAHARAJ VS	SUKINDA /69 /2020 () //
217	ABLAPL/0005080/2020	RABI NAIK @ RABINDRA NAIK VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	TARASINGI /128 /2018 () //
218	ABLAPL/0005081/2020	RABI NAIK @ RABINDRA NAIK VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	TARASINGI /127 /2018 () //
219	ABLAPL/0005082/2020	RABI NAIK @ RABINDRA NAIK VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	TARASINGI /126 /2018 () //
220	ABLAPL/0005083/2020	PRITISH BALIARSINGH VS STATE OF ODISHA	S.K.BHANJADEO VS	KHURDA SADAR /61 /2020 () //
221	ABLAPL/0005084/2020	PRASANTA KOUSHAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /138 /2020 () //
222	ABLAPL/0005085/2020	BHOBANI PRADHAN @ BHUBANANDA PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MARINE PS ARAKHAKUDA /15 /2020 () //
223	ABLAPL/0005086/2020	GOPI PANDA @ GOPINATH PANDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /55 /2020 () //
224	ABLAPL/0005087/2020	NABAGHAN HAIBRU VS STATE OF ODISHA	JASHOBANTA DASH VS	PALLAHARA /87 /2020 () //
225	ABLAPL/0005088/2020	GURU CHARAN MOHAPATRA @ GUNDUCHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /181 /2018 () //
226	ABLAPL/0005089/2020	SUREKHA BHUE VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH SADAR /259 /2019 () //
227	ABLAPL/0005090/2020	SANJUA @ SANJAYA NATH	JUGALA KISHORE PANDA	JAGATSINGPUR /106 /2020

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FILING REPORT AS ON :08/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
228	ABLAPL/0005091/2020	SINIA @ SINIBASH JENA	A.PATTANAİK	BEGUNIA P.S. /84 /2020
		VS	VS	()
		STATE OF ODISHA		//
229	ABLAPL/0005092/2020	JEMA GOUDA	SANTOSH KUMAR DASH	KHATIGUDA /21 /2020
		VS	VS	()
		STATE OF ODISHA		//
230	ABLAPL/0005093/2020	CHINMAYA SUNDARAY @ GUNDICHA SUNDARAY	KRISHNA CHANDRA RATH	/87 /2020
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0005094/2020	GANESH PRASAD MOHANTY	RANJITA SINGH	BIDANASI /89 /2020
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0005095/2020	SUBODHA @ SUBODH KUMAR RANA	DIBYAJYOTI SAHOO	SINGLA /78 /2020
		VS	VS	()
		STATE OF ODISHA		//
233	ABLAPL/0005096/2020	NIRU @ NIRANJAN NAYAK	DIBYA JYOTI SAHOO	ODAGAON /104 /2020
		VS	VS	()
		STATE OF ODISHA		//
234	ABLAPL/0005097/2020	RANJAN BISWAL	NIRANJAN LENKA	CHANDANPUR /37 /2020
		VS	VS	()
		STATE		//
235	ABLAPL/0005098/2020	REENA MALLICK	SURYA NARAYAN MISHRA	NIALI /99 /2020
		VS	VS	()
		STATE OF ODISHA		//
236	ABLAPL/0005099/2020	PRAKASH PATRA	SUVASHISH PATTANAİK	GOBINDAPUR /31 /2020
		VS	VS	()
		STATE OF ODISHA		//
237	ABLAPL/0005100/2020	KALACHAND @ ANWAR ALI	SAMVIT MOHANTY	TIRTOL /247 /2019
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0005101/2020	ALOK KUMAR SAHOO @ ALOK SAHU	MANAS CHAND	BANAPUR P.S. /73 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	ABLAPL/0005102/2020	STATE OF ODISHA PRAKASH CHANDRA BEHERA VS	SARAT KUMAR JENA VS	// BERHAMPUR SADAR /133 /2018 ()
240	ABLAPL/0005103/2020	STATE OF ODISHA BAURIBANDHU DALEI VS	MANAS CHAND VS	// BALUGAON P.S. /76 /2020 ()
241	ABLAPL/0005104/2020	STATE OF ODISHA MONORANJAN @ MANARANJAN SABAT VS	PRAHALLADA SAHU VS	// PHULBANI TOWN /38 /2020 ()
242	ABLAPL/0005105/2020	STATE OF ODISHA JADUMANI JENA VS	R.C.OJHA VS	// DHARMASALA /281 /2019 ()
243	ABLAPL/0005106/2020	STATE OF ODISHA MATHU @ SUDHIR NAYAK VS	SUNIL KUMAR PANDA VS	// PALLAHARA /62 /2020 ()
244	ABLAPL/0005107/2020	STATE OF ODISHA SATYAJIT SAHOO VS	CHINMAYA MOHANTY VS	// MADHUPATNA /45 /2020 ()
245	ABLAPL/0005108/2020	STATE OF ODISHA KUNI KUMARI BEHERA VS	A.PATTANAİK VS	// KABISURYANAGAR (KODALA) /294 /2019 ()
246	ABLAPL/0005109/2020	STATE OF ODISHA MANORANJAN @ MANARANJAN SABAT VS	PRAHALLADA SAHU VS	// PHULBANI TOWN /39 /2020 ()
247	WPC(OAC)/0000048/2012	STATE OF ODISHA NADIA CHAND BEHERA VS STATE OF ODISHA	M/S.SANJIB MOHANTY VS	// // () //

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MISC CASES FILED on :08/05/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	242/2020 RSA/134/2020	SURENDRANATH BISWAL-MP	AMIT KUMAR NATH
2	243/2020 RSA/134/2020	SURENDRANATH BISWAL-MP	AMIT KUMAR NATH
3	244/2020 RSA/48/2020	HRUSHIKESH BHOI-MP	ADITYA KUMAR MOHAPATRA
4	346/2020 WA/217/2020	BABITA MOHANTY-MP	SASWAT DAS
5	347/2020 WA/324/2019	ABANI CH.DAS-MP	NIRMAL CHANDRA DAS
6	356/2020 FAO/374/2020	THE MANAGER (LEGAL), M/S. ORIENTAL INSURANCE CO	SOMNATH ROY
7	360/2020 BLAPL/1162/2020	SK.JAMSED-MP	SAPAN KUMAR LENKA
8	361/2020 BLAPL/9390/2019	JITENDRA PADHI @ JITU-MP	AMULYA RATNA PANDA
9	362/2020 BLAPL/1964/2020	SANTOSH KUMAR BEDANTA-MP	SOURA CHANDRA MOHAPATRA
10	363/2020 BLAPL/3073/2020	KRISHNA GUPTA @ KENIYA-MP	DEVASHIS PANDA
11	364/2020 BLAPL/2808/2020	PRAVAT RANJAN MOHAPATRA @ KABU-MP	KAUSTUVA MOHANTY
12	367/2020 BLAPL/4921/2019	RAJESH PATEL-MP	J.N.PANDA
13	496/2020 MACA/147/2020	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	MS. S.S.RAO
14	498/2020 MACA/307/2020	BRANCH MANAGER, NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
15	499/2020 MACA/308/2020	TEJA RANA-MP	SUSIL KUMAR MOHAPATRA
16	500/2020 MACA/308/2020	TEJA RANA-MP	SUSIL KUMAR MOHAPATRA
17	501/2020 MACA/309/2020	M/S. DIVISIONAL MANAGER, T.P.CELL, NEW INDIA ASSURANCE CO. LTD.-MP	SUBJECT TO THE ORDER
18	576/2020 CRLMC/998/2020	HAMBIRA SOREN-MP	PRAFULLA KUMAR KAR
19	577/2020 CRLMC/999/2020	BIKA @ BIKRAMA ROUT-MP	DEBASNAN DAS
20	578/2020 CRLMC/1000/2020	ASHIS KU.SAHOO-MP	SUBRAT PANDA
21	579/2020 CRLMC/1001/2020	SUBHENDU SUBHADUTTA DAS-MP	SAUMENDRA KUMAR MOHAPATRA
22	580/2020 CRLMC/1001/2020	SUBHENDU SUBHADUTTA DAS-MP	SAUMENDRA KUMAR MOHAPATRA
23	602/2020 CRLA/673/2018	NARAYAN CHANDRA NAYAK-MP	SATYABRATA PRADHAN
24	603/2020 CRLA/273/2020	SOMANATH PARIDA-MP	SOURA CHANDRA MOHAPATRA
25	604/2020 CRLA/273/2020	SOMANATH PARIDA-MP	SOURA CHANDRA MOHAPATRA
26	5350/2020	SUDHANSU BHUSAN MOHANTY-MP	SUBHRANSU BHUSAN MOHANTY

27	WP(C)/11884/2020 5351/2020	SASHI BHUSAN MISHRA-MP	M.R.MOHAPATRA
28	WP(C)/11887/2020 5352/2020	JATADHARI NAYAK-MP	K.M.PATRO
29	WP(C)/11888/2020 5353/2020	M/S JINDAL STAINLESS LTD.-MP	SUBASH CHANDRA SAHOO
30	WP(C)/10209/2020 5354/2020	BANKA @ BANKANIDHI SAMANTARAY-MP	R.K.SAMANTA SINGHAR
31	WP(C)/11900/2020 5355/2020	BIJAY KUMAR SWAIN-MP	PRABODHA CH. NAYAK
32	WP(C)/11921/2020 5356/2020	REENA RANI LENKA-MP	PRABODHA CH. NAYAK
33	WP(C)/11922/2020 5357/2020	M/S. MAA SANTOSHI CONSTRUCTION-MP	PRABODHA CH. NAYAK
34	WP(C)/11923/2020 5358/2020	MANOJ KUMAR ROUT-MP	PRABODHA CH. NAYAK
35	WP(C)/11924/2020 5359/2020	PRABODHA KU.SENAPATI-MP	M/S.GAJENDRANATH ROUT
36	WP(C)/9523/2013 5360/2020	DR.IPSITA SAHOO-MP	SAGARIKA SAHOO
37	WP(C)/11927/2020 5362/2020	M/S. J.S.FLYASH BRICKS-MP	MD.G.MADANI
38	WP(C)/11836/2020 5363/2020	LALIT KUMAR HOTA-MP	BISWABIHARI MOHANTY
39	WP(C)/11931/2020 5364/2020	KUNI BEHERA-MP	M/S.M.PRATAP @ PRATAP KUMR MOHAPATRA
40	WP(C)/5184/2020 5365/2020	KRISHNA CHANDRA SAHOO-MP	BISWABIHARI MOHANTY
41	WP(C)/11932/2020 5366/2020	DIPTY RANJAN BARIK-MP	BISWABIHARI MOHANTY
42	WP(C)/11933/2020 5367/2020	SIDHARTHA KUMAR GARNAIK-MP	BISWABIHARI MOHANTY
43	WP(C)/11934/2020 5368/2020	MANAGEMENT OF M/S.NAVAJAT PRINTERS-MP	SANJAY KUMAR MISHRA
44	WP(C)/11935/2020 5369/2020	MANAGEMENT OF M/S.NAVAJAT PRINTERS-MP	SANJAY KUMAR MISHRA
45	WP(C)/11936/2020 5370/2020	KUNIMANI NAYAK-MP	KRUSHNA CHANDRA RATH
46	WP(C)/11937/2020 5371/2020	PRAFULLA KUMAR SAHOO-MP	PRAFULLA CHANDRA DAS
47	WP(C)/11938/2020 5372/2020	AMRESH KUMAR DASH-MP	M/S. SATYABRATA MOHANTY
48	WP(C)/4989/2020 5373/2020	KHETRABASI NAYAK-MP	MANOJA KUMAR KHUNTIA
49	WP(C)/11941/2020 5374/2020	BHAGABAN NAYAK-MP	PRASANTA KUMAR SAHOO
50	WP(C)/11205/2020 5375/2020	LAXMI PRASAD PARUA-MP	S.PATTANAIAK
51	WP(C)/11943/2020 5376/2020	PRADOSH KUMAR ROUSTRAY-MP	BIPLAB P.B. BAHALI
52	WP(C)/11950/2020 5377/2020	SARTHAK MOHANTY-MP	KOUSIK ANANDA GURU
53	WP(C)/11956/2020 5378/2020	PABITRA KUMAR ROUL-MP	KOUSIK ANANDA GURU
54	WP(C)/11959/2020 5379/2020	KALU CHARAN MALLICK-MP	M/S SUBRATA PANDA
55	WP(C)/11966/2020 5380/2020	JAYARAM JENA-MP	PRAFULLA CH.DAS
56	WP(C)/11968/2020 5381/2020	SANTANU KUMAR SATAPATHY-MP	SARATHI JYOTI MOHANTY
57	WP(C)/11969/2020 5382/2020	INDRACHAND AGRAWAL-MP	SIDHARTHA DAS
	WP(C)/11970/2020		

58	5383/2020 WP(C)/11971/2020	BIGYAN KUMAR BEURIA-MP	SUSANTA KUMAR DASH
59	365/2020 BLAPL/1397/2020	BRAJA KISHORE JENA-MP	
60	366/2020 BLAPL/11021/2019	SONU @ KANHA @ KANHU PRADHAN-MP	
61	426/2020 ABLAPL/3195/2020	K.DWIJARAJ PATRO-MP	
62	427/2020 ABLAPL/2788/2020	SURESH NAIK-MP	
63	428/2020 ABLAPL/3642/2020	SUSANTA KUMAR NAYAK @ TUSHAR SAHOO-MP	
64	495/2020 MACA/224/2011	N.I.CO.LTD.-MP	
65	5361/2020 WP(C)/9656/2016	STATE OF ODISHA-MP	